## CENTRAL ELECTRICITY REGULATORY COMMISSION 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001 Ph:23753942 Fax- 23753923

## Petition No. <u>150/MP/2016</u>

Dated 8.9.2016

To

Shri Romesh Kapoor, General Manager, SJVN Limited, Himfed Building, Below BCS, New Shimla, Shimla- 171009

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## Subject:

Petition for consideration of declared capacity of Nathpa Jhakri Hydro Power Station (6 x 250 MW) aggregating to 1500 MW and Rampur Hydro Power Station (6 x 68.67 MW) aggregating to 412 MW and in the matter of "The Minutes of the 120th and 122nd OCC Meetings of the Northern Regional Power Committee dated 24.02.2016 and dated 22.4.2016 on the scheduling and declaration of the capacity of Nathpa Jhakri and Rampur Hydro Power Stations"

With reference to your petition on the subject mentioned above, you are directed to furnish the following information on affidavit, by 30.9.2016.

- (a) Instances with full details where Plant Availability Factor (PAF) of Rampur (6 x 68.67 MW) Project has been reduced by NRLDC due to unit outage of Nathpa Jhakri (6 x 250 MW) Project.
- (b) Instances with full details where Plant Availability Factor (PAF) of Nathpa Jhakri (6 x 250 MW) Project has been reduced by NRLDC due to unit outage of Rampur (6 x 68.67 MW) Project.

Yours faithfully,

Sd/-(T.D.Pant) Deputy Chief (Legal)